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Tek Chand, Dr. Bakhshi (Punjab).

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Thakkar, Dr. Keshavlal Vithaldas (Saurashtra).

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Tripathi, Shri H. V. (Uttar Pradesh). Tripathi, Shri Kishorimohan (Madhya Pradesh).

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Upadhyaya, Shri Ram Chandra (Rajasthan).

V

Vaidya, Shri Kashinathrao (Hyderabad).

Vaidya, Shri Vinayak Rao Balashankar (Bombay).

Vaishya, Shri Muldas Bhudardas (Bombay).

Varma, Shri B. B. (Bihar).

Varma, Shri Manikyalal (Rajasthan). Veerabahu, Shri M. C. (Madras).

Velayudhan, Shri R. (Travancore-Cochin).

Velayudhan, Shrimati Dakshyani (Madras).

Venkataraman, Shri R. (Madras). Vyas, Shri K. K. (Madhya Bharat). Vyas, Shri Radhelal (Madhya Bharat).

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Wajed Ali, Maulvi (Assam).

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Yadav, Shri Lakshmi Shankar (Uttar Pradesh).

Yashwant Rai, Prof. (Punjab).

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Zaidi, Colonel B. H. (Uttar Pradesh). Zakir Hussain, Dr. (Uttar Pradesh).

PARLIAMENT OF INDIA

The Speaker

The Honourable Shri G. V. MAVALANKAR.

The Deputy-Speaker

Shri M. ANANTHASAYANAM AYYANGAR.

Panel of Chairmen

Pandit THAKUR DAS BHARGAVA.

Shrimati G. DURGABAI.

Shri Prabhu Dayal Himatsingka.

Sardar HUKAM SINGH.

Shri Manilal Chaturehai Shah.

Secretary

Shri M. N. Kaul, Barrister-at-Law.

Assistants of the Secretary

Shri A. J. M. ATKINSON.

Shri N. C. NANDI.

Shri D. N. MAJUMDAR.

Shri C. V. NARAYANA RAO.

GOVERNMENT OF INDIA

Members of the Cabinet

Prime Minister and Minister of External Affairs—The Honourable Shri Jawaharlal Nehru.

Minister of Education-The Honourable Maulana Abul Kalam Azad.

Minister of Home Affairs-The Honourable Shri C. Rajagopalachari.

Minister of Defence-The Honourable Sardar Baldev Singh.

Minister of Labour-The Honourable Shri Jagjivan Ram.

Minister of Health and Communications—The Honourable Rajkumari Amrit Kaur.

Minister of Law-The Honourable Dr. B. R. Ambedkar.

Minister of Works, Production and Supply—The Honourable Shri N. V. Gadgil.

Minister of States, Transport and Railways—The Honourable Shri N. Gopalaswami Ayyangar.

Minister of Commerce and Industry—The Honourable Shri Hare Krushna Mahtab

Minister of Food and Agriculture-The Honourable Shri K. M. Munshi.

Minister of Natural Resources and Scientific Research—The Honourable Shri Sri Prakasa.

Minister of Finance-The Honourable Shri Chintaman Dwarkanath Deshmukh.

Ministers not in the Cabinet

Minister for the purposes of agreement between the Prime Ministers of India and Pakistan of the 8th April, 1950—The Honourable Shri C. C. Biswas.

Minister of State for Transport and Railways—The Honourable Shri K. Santhanam.

Minister of State for Information and Broadcasting—The Honourable Shri R. R. Diwakar.

Minister of State for Parliamentary Affairs—The Honourable Shri Satyanarayan Sinha.

Minister of State for Rehabilitation-The Honourable Shri Ajit Prasad Jain.

Minister of State for Finance-The Honourable Shri Mahavir Tyagi.

Deputy Minister of External Affairs-Dr. B. V. Keskar.

Deputy Minister of Commerce and Industry—Shri Dattatraya Parashuram Karmarkar.

Deputy Minister of Defence-Major-General Himatsinhji.

Deputy Minister of Works, Production and Supply-Shri S. N. Buragoham.

Deputy Minister of Food and Agriculture-Shri M. Thirumala Rac.

Deputy Minister of Communications-Shri Raj Bahadur.

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers) OFFICIAL REPORT

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PARLIAMENT OF INDIA

Monday, 6th August, 1951

[The President (Dr. Rajendra Prasad), having arrived in procession with Mr. Deputy-Speaker, took his seat on the Dais at a Quarter to Eleven of the Clock.]

PRESIDENT'S ADDRESS TO PARLIAMENT

र व्हचित : संसद के सदस्यो, इस संसद की जिन्दगी के आखरी दिनों में हम आज यहां इकटठे हो रहे हैं। चंद महीनों में सारे देश में जिस आम चनाव होगा करोड से अधिक मतदाता भाग लोकतन्त्रात्मक चुनाव संसार में आज तक पहले कभी नहीं देखा गया है जो प्रबन्ध कर रहे हैं उन पर इसका बड़ा के और यहां इसकी बडी जवाबदेही हे प्रार्थना है कि लोग इस जवाबदेही समचित रूप से अदा करें और नियन्त्रित यह के साथ हो और उसके फलस्वरूप उच्च आदर्श पुरुष वाले दूरदर्शी भौर ईमानदार और और स्त्री चुने जायं। संसार के सामने बहुत मुश्किल सवाल पेश हैं और हमारी सारी सद्बुद्धि और हिम्मत

उनको सुलझाने में लगेगी । आज की दुनियां में लडाई और सूलह स्थिति में हैं और रचनात्मक करने वाली और शक्तियों से मुकाबला करना है। मेरा विश्वास है कि जमे रहकर उद्देश्य दश का भला और अपने पूर्ति कर सकते हैं न कि सिद्धान्त को छोड़ कर क्षणिक लाभ उठाने से।

अभागा देश कोरिया जो साल भर से बड़े पैमाने पर मौत और बर्बादी बर्दाश्त कर रहा है इस बात का उदाहरण है कि अगर भय जिद और गुस्से में पडकर बड़ेबड़े राष्ट्र युद्ध में लग गये तो दुनिया की क्या हालत होगी। कुछ दिनों से कोरिया में एक सम्मेलन हो रहा है जिसमें बहां चलती हुई लड़ाई को रोकने की शती पर विचार किया जा रहा है। मेरी यह उत्कट आशा है कि इस सम्मेलन के प्रयत्न सफ़ल होंगे और भयंकर युद्ध समाप्त होगा। सफ़लता के बाद और कई उठाने होंगे जिनसे पूर्व सुदूर समस्याओं का हल हो सके। वह फ़ैसला तभी स्थायी हो सकता है जब उसमें उन सभी देशों को जिनका सुदूर पूर्व में महत्वपर्ण

[राष्ट्रपति]

स्वार्थ है शरीक कर लिया जाये और दुनिया में जो उनका उचित स्थान है वह उनको दिया जाये। जापान के साथ संधि का प्रस्ताव भी उपस्थित किया गया है । हम इस प्रकार के सभी प्रयत्नों का स्वागत करते हैं जो शान्ति स्थापित करने में सहायक हों और जिन से जापान और उसकी जनता को, जिसके लिये भारतवर्ष की बडी सदभावना है, विकास का मौका मिले। मैं आशा करता हुं कि यह संघि ऐसी होगी कि इससे जो तनातनी है वह कम हो जायगी और पूर्व के राष्ट्रों में अधिकाधिक सहयोग का दरवाजा खुल जायगा।

जिस युग में हम रह रहे हैं उसकी महत्वपूर्ण बात एशिया के राष्ट्रों का उद्भव है। जब इस युग का इतिहास लिखा जायगा तो एशिया की इस जागृति को शायद सब से अधिक गौरव का स्थान मिलेगा। यह जागृति बहुत ही कंटक पूर्ण रही है और है। उसके कई रूप है और भिन्न भिन्न देशों में उसकी भिन्न भिन्न शकलें रही हैं लेकिन बड़ी बात यह रही है कि एशिया महाद्वीप में महत्वपूर्ण परिवर्तन हो रहे हैं। कुछ जगहों में पुरानी व्यवस्था बिल्कुल उलट पुलट गई है, दूसरी जगहों में उस ने मध्यवर्ती प्रजातन्त्र का रूप घारण किया है । हमारे पड़ौसी नेपाल ने जिस के साथ हमेशा से हमारी गहरी मित्रता रही है प्रजातन्त्र स्थापित करने के लिये एक बड़ा कदम उठाया है। इस हेर फेर के संघ्याकाल में वह बहुत कठिनाइयों का अनुभव कर रहा है मगर मुभे पूरा विश्वास है कि वह उन पर विजय पा लेगा और स्वतन्त्र प्रजातन्त्रात्मक नेपाल तेजी से प्रगति करेगा।

पश्चिमी एशिया में भी इसी प्रकार की जागृति और इसी प्रकार

राजनैतिक और आधिक प्रगति के लिये उत्कट इच्छा देखने में आई है। उस के कारण भी बहुत दिक्कत और तनातनी हुई है और कठिन समस्याएं उपस्थित गई हैं। हाल के पिछले महीनों में इस अंचल में कुछ दूखद घटनाएं भी हो गई है। अभी चन्द ही दिन हुए कि जोईन के बादशाह एक कार्तिल के शिकार हो गये।

ईरान में जो तेल के लिये झगडा देखने में आ रहा है उस के तह में भी यही जागृति है। मैं आशा करता हूं कि ये झगड़े मेल मोहब्बत के साथ तय हो जायोंगे ताकि ईरान फले फले और दनिया को भी उस के पास जो बडी राशि में तेल है उस से लाभ मिले।

मेरे शिक्षा मन्त्री मौलाना अबुल कलाम आजाद हाल में टर्की और ईरान सद्भावना का संदेश लेकर सफ़र करने गये थे और उन्होंने हमारी मित्रता का संदेश उन तक पहुंचाया । उन देशों की सरकारों और जनता के प्रति उस हार्दिक स्वागत के लिये जो उन्होंने उनका किया मैं कृतज्ञता प्रकट करना चाहता टर्की के सफ़र में उन्होंने भारत की तरफ़ से एक सांस्कृतिक समभौते पर जो उस अल्क के साथ किया गया है हस्ताक्षर किये। इन दो देशों में उसके द्वारा एक दूसरे के साथ सहयोग और सहान्भृति बढ़ेगी। भारत ने ईरान, हिन्देशिया और बर्मा के साथ भी सुलह और दोस्ती के समझौते कर लिये हैं। इन देशों से भारत के जो प्राचीन और अनेक युगों के मैत्री सम्बन्ध रहे हैं उन्हें ये संधियां और भी मजबूत बनायेंगी ।

मुझे इस बात का अफ़सोस है कि दक्षिण अफीका की सरकार ने दक्षिण अफ़ीका में बसे हुए हिन्दस्तानियों से सम्बन्ध रखनेवाले उस प्रस्ताव को जो राष्ट् संघ के खले इजलास में पास हुआ था नामंजुर कर दिया है। यह सवाल केवल हिन्दुस्तान से ही सम्बन्ध नहीं रखता है। यह एक वहुत जरूरी चीज है और इसका असर सारी दुनिया के भविष्य पर पडता है क्योंकि इस सदाल के ठीक तरह से हल होने पर ही बड़ी बड़ी जातियों में सुलह और लड़ाई का सवाल निर्भर है। भिन्न भिन्न जातियों और राष्ट्रों की आपस की बरावरी और बराबरी के वर्ताव से ही दुनिया में शान्ति रह सकती है। पर दुर्भाग्यवश दक्षिण अफीका की सरकार अपनी जातिगत नीति पर कायम है जिसके कारण दुनिया में अगड़े और मुसीबत ही फैल सकती हैं।

अपने सभी पड़ोसी देशों के साब हमारे सम्बन्ध सहृदयता और सहयोग के हैं मगर मुझे अफ़सोस के साथ कहना पड़ता है कि यह बात हमारे सब से निकट पड़ोसी पाकिस्तान के साथ नहीं है। जब से बटवारा हुआ भारत और पाकिस्तान में कशमकश चलती ही क्या रही है और बहुतेरे बड़े बड़े सवालों का निपटारा नहीं हो पाया है। हमारी यह उत्कट इच्छा रही है और आज भी है कि उन सब प्रश्नों का निपटारा शान्तिमय तरीकों से किया जाये और पाकिस्तान के साथ सहयोग के रिश्ते बढ़ाये जायें। हमारे पुराना इतिहास और संस्कृति, दोनों देशों की मलाई और जब तक हम पर यह म्सीबत नहीं आई थी तब तक के हमारे गहरे सम्बन्ध इन सब का यह तक।जा है कि हम एक दूसरे के साथ शान्ति और सुरुह के साथ रहें। तो भी ऐसी स्थितियां जिन पर हमारा काब नहीं पैदा हुई जिनका असर

हमारे इस सम्बन्ध पर पड़ा और पाकिस्तान में भारत के विरुद्ध लड़ाई की आवार्जे उठायी जा रही हैं। इससे हमारे देश की सुरक्षा को संभाव्य खतरे के कारण हमारी सरकार को मजबूर होकर कुछ प्रतिरक्षात्मक कारंवाइयां करनी पड़ी। लेकिन को कुछ भी कदम हमारी सरकार ने उठाये वह शान्ति को सूरक्षित रक्षने के लिय और लड़ाई से बचने के लिये ही भे । हम लड़ाई से बचने के लिये दृढ़ प्रतिज्ञ हैं जब तक कि वह हम पर लादहीन दी आराये। हम हृदय से विश्वास करते हैं कि भारत और पाकिस्तान के बीच की वर्तमान कशमकश दूर हो जायेगी और हमारे मसलों पर गीर करने के लिये बेहतर दायुमंडल तैयार होगा ।

१८ महीने पहले पूर्वी पाकिस्तान और पश्चिमी बंगाल और आसाम में गम्भीर स्थिति पैदा हुई जब बहुत लोगों ने देश छोड़ा। हमारे प्रधान मन्त्री और पाकिस्तान के प्रधान मन्त्री के बीच समझौता हुआ जिसने इस प्रकार के तरनाक बहाव को रोका और स्थिति सूघरी । मैं चिन्ता के साथ यह देख रहा हं कि हालत फिर बिगड़ रही है और पूर्वी पाकिस्तान से पश्चिमी बंगाल में लोगों का आना हो रहा है। लाखीं लाख आदिमियों पर जो पूर्वी पाकिस्तान में रहते हैं इसका असर पड़ा है और मेरी यह उत्कट आशा है कि दृढ़ता से इस तरह की सफ्ल कार्रवाई की जायगी जिससे ऐसी स्थिति पैदा हो जाय जो इस बहाव को रोक दे।

लोगों के बसाने के महत्वपूर्ण काम में भी प्रगति हुई है और अधिकांश निर्वासित लोगों के लिये कुछ न कुछ [राष्ट्रपति]

प्रवन्ध हुआ है। पर अभी भी बहुतेरे लोग ऐसे हैं जिनके लिये ऐसा प्रवन्ध नहीं हुआ है। जहां तक पित्रमी पाकिस्तान से निर्वासित लोगों का सवाल है उनके सम्बन्ध में हम कह सकते हैं कि यह प्रश्न हमारे काबू में आगया है और जल्द ही उसका अच्छा निपटारा हो सकेगा। लेकिन बंगाल में नयी घटनाओं के कारण नये प्रश्न उठ रहे हैं जिन के कारण बहुतेरे लोग सहायता पाने के लिये आ रहे हैं।

१७ जुन को पंजाबके राज्यपाल ने एक प्रतिवेदन में मुझे यह लिखा कि वहां के मन्त्रिमंडल ने इस्तीफ़ा दे दिया है और वह इस निश्चय पर पहुंच गये हैं कि वहां मन्त्रिमंडल बनाना और संविधान के उपबन्धों के अनुसार उस राज्यका शासन चलाना सम्भव नहीं है। इसलिये मैं ने २० जुन १९५१ को संविधान के अनुच्छेद ३५६ के अनुसार एक उद्घोषणा निकाली और राष्ट्रपति की हैसियत से पंजाब सरकार के सभी कृत्यों तथा शक्तियों को जो राज्यपाल हारा प्रयोक्तव्य थीं अपने हाथों में ले लिया और यह घोषणा कर दी कि वहां के विधानमंडल की शक्तियां संसद् के द्वारा या उसके आधीन प्रयोक्तव्य होंगी। में ने आज्ञाभी निकाली कि वहां की सरकार का काम वहां के राज्यपाल मेरी देखरेख और नियन्त्रण में मेरे आदेश के अनुसार चलावेंगे । इस घोषणा की मंजूरी के लिये आपके सामने संकल्प रखा जायगा। एक विघेयक भी उपस्थित किया जायगा जिसमें संसद् के अधिकार को जो उसे पंजाब के विघान मंडल की हैसियत से प्राप्त है जहां आवश्यक हो उचित रूप से प्रत्यायोजित किया जा सके।

मुझे बहुत खेद हैं कि इस उद्घोषणा के निकालने की आवश्यकता प्रा और मुझे आशा है कि पंजाब में सा**धारण** सांविधानिक व्यवस्था बहुत समय बीतने के पहले ही फिर से जारी की जा सकेगी।

मेरी सरकार ने जो योजना बायोग (प्लैनिंग कमीशन) पिछले साल मुकरेर किया था उसने अपने कार्य का पहला मरहला तय कर लिया है और पंच वर्षीय योजनाका खाका पेश कर दिया है। यह आपके सामने विचार करने के लिये पेश की जायगी। जो सम्पत्ति उन्नति के लिये हमको मिल सकती है उस की छानबीन करके उसके अनुमान पर यह योजना अधारित है और केन्द्रीय तथा राज्य सरकारों, कारखानों तथा मजदूरों के प्रतिनिधियों तथा दूसरी संस्थाओं से जो इस काम में लगी हुई हैं परामर्श करने के बाद पूरी की गई है। उसकी सिफ़ारिशें विचाराबीन हैं और कमीशन को आशा है कि जब संसद्इस सम्बन्ध में अपनी राय जाहिर कर देगी और केन्द्रीय मन्त्रिमंडल, राज्य की सरकारों तथा द्सरों की सम्मतियां मिल जायेंगी तब वह उनकी अन्तिम रूप देशा।

हमारे सामने जो बहुतेरी समस्याएं हैं उनमें सब से अधिक महत्व इसको देना चाहिये कि हम किस तरह में अपनी आधिक प्रगति की योजना तैयार करें जिसके द्वारा हमारे करोड़ों छोगों को, जिन्होंने पीढियों से कष्ट बर्दाइत किये हैं, अच्छी जिन्दगी बसर करने का अवसर मिल सके। इस तरह की योजना से स्वमावतः कृषि को, जी हमारी जिन्दगी की बृनियाद है, सब से पहला महत्व मिलता है। उसके बाद हमारी नदियों और नदियों की कंठाओं को उन्तर करने की बहु मुखी योजनायें और कुछ मूलमूत व्यवसाय हैं जो किसी भी राष्ट्र की उश्वित

के छिये अत्यन्त आवश्यक होते हैं। ऐसी ही योजनाएं हमारे भविष्य के लिये आशा देती हैं। इस योजना में घरेल और छोटे छोटे व्यवसायों पर भी चोर दिया गया है जिससे हमारी उत्पत्ति बढ़ सके स्रोगों को घंघा मिल सके और गावों के स्रोंगों के जीवन का स्तर ऊंचाउठ सके। मेरा विश्वास है कि जब इस योजना को अंतिम रूप मिल जायगा तब यह हमारे राष्ट्र के बहमुखी जीवन की पक्की नीव बन जायगी और जनता की बड़े पैमाने पर इसे सहायता और सहयोग मिलेगा । इसे तेजी और सफलता के साथ करने के पक्के कदम उठाने हैं। मैं सम्प्रति आशा करता हूं कि इस पंचवर्षीय योजना के प्रारूप के सुझावों को ध्यान में रख कर हमारी वर्त्तमान विकास योजनायें आगे चलाई जायेंगी । समय समय पर इस योजना का काम देखेने के लिये और सभी ऐसे विभागों में समान आर्थिक नीति चलाने के लिये भारत सरकार का प्रस्ताव है कि शीघ्र ही एक राष्ट्रीय विकास समिति (नेशनल डेवलपमेंट काउन्सिल) बनायी जाये जिसमें प्रधान मन्त्री और राज्यों के मुख्य मन्त्री होंगे।

देश की खाद्य स्थिति के कारण सरकार को बहुत चिन्ता रही है और कई महीनों तक इस बात का इर था कि देश के बड़े भूभाग में और विशेषकर बिहार में कहीं कहत न पड़ खाये। मुझे इसकी प्रसन्तता है कि स्थिति में काफी सुधार हुआ है और वह डर बहुत कुछ कम हो गया है। तो भी खतरा तो है ही और इन खतरों पर विजय पाने के लिये अनवरत और सामृहिक प्रयत्न की आवद्यकता है। मित्र राष्ट्रों के

प्रति जिन्होंने जहाज और अन्न दिया है मैं कृतज्ञता प्रकट करना चाहता हूं। विशेष कर के मैं युनाईटेड स्टेट्स अमेरिका के प्रति २० लाख टन अन्न उघार देने के लिये कृतज्ञ हूं।

यद्यपि हमारी मौजूदा जरूरतों के लिये काफ़ी अन्न आ गया है तब भी एक दूसरी दिक्कत कमी वाले इलाके में लोगों के सामने आ गयी हैं। तरह तरह की विपत्तियों और बहुत दिनों तक देश के कई हिस्सों में सूखा पड़ जाने के कारण वहां जनता के कई वर्गों के पास पैसे की बहुत कमी हो गयी है और जहां अन्न मिल भी सकता है वहां भी बहुतरों के पास उसे खरीदने की शक्ति नहीं हैं। इसलिये यह आवश्यक हो गया है कि अन्न खरीदने की उनकी शक्ति सार्वजनिक काम देकर बढ़ायी जाये और जनकी बहुत खराब हालत है उनको मुफ़्त अन्न देकर मदद पहुंचायी जाये।

हमारे लोगों को कपड़े और सुत की कमी के कारण भी बहुत कष्ट उठाना पड़ा है। गत वर्ष में उत्पत्ति और सास्रों से कम हुई और विदेशों से आयात के मुकाबले के लिये निर्यात भी अधिक करना पहा। इस वर्ष रूई की फ़सल अच्छी हई है और विदेश से भी रूई लाने का हम प्रबन्ध कर रहे हैं। कपड़ों के कारखानों पर निर्यात के सम्बन्ध में बहत रुकावटें रखी गयी हैं और निर्मात सकती से रोका गया है और इस बात पर जोर दिया गया है कि धोती और साड़ी जो बहुत कम मिलती थी बनाई जायें। कपड़े और सुत की स्थिति में अबतक अच्छासुधार हो चुकाहै। और आया की जाती है कि अगले महीनों में यह सुधार जारी रहेगा।

में मिलता जाये।

हाथ करघे के व्यवसाय को जो भारत में बड़े पैमाने पर चलता है और जो बहुतेरों को रोजी देता है सहायता करना हमारे लिये जरूरी हैं। यह बहुत करके सूत मुहैय्या करने पर निर्भर है और इस बात का प्रयत्न किया जा रहा है कि सुत अधिक से अधिक मात्रा

हालके महीनो में थोक-मृत्य-सूची के विचार से जो ची जों की की मत में बढती हुई है वह हमारी सरकार के छिये चिन्ता का कारण रही है। इसका कारण कुछ हद तक तो पटसन का अनियन्त्रण है पर बहुत करके तो इसका कारण अन्तर्राष्ट्रीय स्थिति के वे हालात है जो कोरिया में यद्ध शुरू होने के बाद पैदा हुए भीर जिन पर हमारा कोई अधिकार नहीं है। इस चिन्तापुर्ण काल में हमारी सरकार की यह नीति रही है कि जहां तक हो सके दरों को रोक रखा जाये। जनता में अधिकांश लोगों के लिये खर्च की सब से बड़ी चीज भोजन है। अन्त के दाम की बढ़ती देश में नाकाफ़ी अन्न पैदा होने की वजह से पहले रोकी नहीं जा सकती थी क्योंकि अधिक दाम पर बाहर से अन्त मंगाना पड़ा। विदेशों से लाकर इस देश में उतारे हए अन्त का दाम लाने के भाडे में बहुत बढ़ती हो जाने की वजह से भौर भी अधिक हो गया । हमारी शरकार ने बढते हए दाम की जहां तक कथा किया जा सकता था कम करने का प्रयत्न किया है और इसके लिये राज्यों को जी खाद्य सम्बन्धी सहायता दी जाती है उसकी दुगनी से भी अधिक अर्थात् २२ ३ करोड़ से ४६ • ७३ करोड़ तक बढ़ा दिया है **आधा**र पर मदद

जाती थी उस को भी बदल कर बड़े कारखानेवाले शहरों में मदद की मात्रा बढ़ा दी गयी है जिस में अन कारखानों में तैयार हुए माल का दाम नीचा रहे। हमारी सरकार की यह नीति जारी रहेगी कि ऐसी आवश्यक वस्तुओं की कीमत को जिनका प्रभाव साधारण मनुष्यों की जिन्दगी के खर्च पर पड़ता है जहां तक हमारी आधिक शक्ति से हो सकता है रोक रखा जाय।

हमारी आधिक स्थिति में यह एक संतोषजनक बात है कि हाल के महीनों में कारखानों की पैदावार का स्तर ठीक रखा जा सका है। अन्न की पैदावार बढ़ाने की योजनायें ठीक चल रही हैं और साथ ही अगले मौसम में पटसन और रूई की भी अधिक पैदावार की उम्मीद की जाती है। यदि कोई घटनाएं जिनका हम आज अनुसान नहीं कर सकते हैं नहीं घटीं तो हम विस्वासपूर्वक आशा कर सकते हैं कि हमारी आधिक स्थिति में हर तरह का सुधार होगा।

एक घटना जिससे हमारी प्रगति अवश्य वह रेलों में हडताल की है, अगर वह हड़ताल हुई। चीजों की कीमत बढ़ जाने की वजह से रेलवे कर्मचारियों, दूसरे काम करने वालों और साधारण जनता की दिक्कतों को हमारी सरकार अच्छी तरह से समझती है। कम मोशाहरा वाले अपने कर्मचारियों की इन दिक्कतों को जहां तक उससे हो सकता है सरकार ने कम करन की कोशिश की है और इस बारे में कि अपनी शक्ति के अन्दर और राष्ट्र की आर्थिक स्थिति की दूसरी बातों को ध्यान में रखते हुए जहां तक उनकी दिक्कतें दूर की जा सकतीं है हमारी सरकार कारखानों में तथा दूसरे काम करने वालों के साथ मैत्री भाव से विचार करने के लिये हमेशा

तैयार है। मेरी और मेरी सरकार की उत्कट आशा है कि रेलवे कर्मचारी हड़ताल का विचार छोड़ देंगे और कोई ऐसा काम नहीं किया जायगा जो रेल संचालन में किसी प्रकार की गडबड पैदा करे क्योंकि की महिकल और कटकाकीर्ण स्थिति मे अन्न के पर्याप्त मात्रा में वितरण के लिये रेलों का ठीक तरह से चालू रहना अत्यन्त ग्रावःयक है। किसी ऐसे उथल पृथल से कारखानों की उत्पत्ति और प्रगति में भी रुकावटें अवश्यमेव पड़ेंगी और जिस स्थिति को रेलवे कर्मचारी सम्भारना चाहते हैं वह और भी बिगड् जायगी । मेरी सरकार दृढ् प्रतिज्ञ है कि वह इस तरह के उथल पृथल को नहीं होने देगी।

इस बात की कई बार मांग की गयी है कि चीजों की कीमत बढ़ जाने के कारण महंगाई भत्ते में भी बृद्धि होनी चाहिये। इस सम्बन्ध में पे कमीशन की जिन सिफारिकों क ।साधारणतया हवाला दिया जाता है वह एक बिल्कुल दूसरी परिस्थिति में की गई ीं और वह इसलिये और इस आशा में की गई थीं कि चीजों की कीमत गिरेंगी और बजाय बढाने के मंहगाई भत्ते में कमी की जा सकेगी। दुर्भाग्यवश कीमतें बराबर तब से बढ़ती ही गई हैं और यदि उन सिकारिशों के आधार पर महंगाई भत्ता बढ़ाया जाय तो यह स्पष्ट है कि वैसा करना देश की आर्थिक शक्ति के बाहर की बात है भीर उसकी वजह से कीमतों के बढ़ने का एक भयंकर सिलसिला जारी हो जायगा जो बढ़ते हुए भत्ते के लाभ को बिल्कुल धोखे की चीज बना देगा और आधिक गड़बड़ी मचा देगा। मेरी सरकार की आशा है कि इस वर्ष के आया व्यय के अनुमान में (बजट में) 192 PSD

जो कर लगाये गये हैं वे और विदेशों से आये हुए गेहूं की विक्री इस सिल्लिले को रोकेगी और उन का परिणाम चीजों की कीमत के स्तर पर पड़ेगा।

अखिल भारतीय कृषि सम्बन्धी मजदूरों की जांच जो श्रम मंत्रालय ने बहुतेरे चुने हुए गाँवों में आरम्भ की थी वह प्रगति कर रही है। इस जाँच के दो मरहले याने गांवों की आम जांच और परिवारों की आम जाँच पूरे हो चुके हैं। तीसरा मरहला याने परिवारों की विशिष्ट जांच अभी जारी है।

हमारी सरकार आंकड़ों के अध्ययन और तरक्की को प्रोत्साहन देने में और राजकीय तथा कारखानों के कारबार में आंकड़ों के उपयोग में काफ़ी दिलचस्पी रखती है। किसी प्रकार की योजना बनाने के लिये आंकड़ों का मसाला आवश्यक होता है। इसलिये एक कंन्द्रीय आंकड़ों की सस्या (सेन्ट्रल स्टेटिस्टिकल आरगेनाई-जेशन) स्थापित की गयी है।

१९५० में कोयले की उत्पत्ति ३,१९,९०,००० टन तक पहुंच गई जितनी कि वह कभी नहीं पहुंची थी । दिसम्बर १९४९ में पाकिस्तान को जो कीयला जाना बन्द हो गया था वह १९५१ के मार्च से फिर शुरू हो गया और ३१ मई १९५१ तक ३,३४,०८१ टन कच्चा और पक्का कोयला वहां गया । यह विचार है कि जुलाई १९५१ से जून १९५२ तक पाकिस्तान से आये हुए माल के बदले में १५,२०,००० टन कोयला उसको दिया जाये। १९५१ का वर्ष कोयले के निर्यात के लिये अच्छा मालुम होता है। वर्ष के पहले चार महीतों में पाकिस्तान को छोड़ कर दृपरी जगहों में ३,५२,०९० टन कोयला भेजा गया है जबिक १९४९ में केवल २,६३ १०२ टन और

राष्ट्रपति]

१९५० में २,९७,७१६ टन भेजा गया था। हमारे कोयले के निर्यात पर जहाओं की कमी का बहुत असर पडा है।

साद का बड़ा कारखाना जो सिन्दरी में बन रहा है प्रायः तैयार हो गया है। उसका एक भाग काम भी करने लगा है और यह उम्मीद की जाती है कि आलमोनियम सलफेट जल्द तैयार होने लग जायगा । इस वक्त सास्र में ३५०,००० टन पैदा करने की शक्ति उस कारखाने की है और आशा की जाती है कि १९५२ के मध्य तक उतनी उत्पत्ति होने लगेगी। बड़े पैमाने पर खाद की पैदावार से अन्न और दूसरी फसलों को काफी मदद मिलेगी और इस से किसानों की आमदनी बहेगी।

संसद् के पिछले सत्र में संविधान के कुछ अनच्छेदों का संशोधन किया गया था। उन संशोधनों का सम्बन्ध विशेष करके जमींदारी प्रथा उठाने के कारन और संविधान के अनुच्छेद १९ (२) के साथ था । मेरी सरकार उत्सुक है कि बड़ी बमींदारियों को उठाने का काम जहां तक अल्द हो सके सारे देश में परा किया जाये क्योंकि इसरे प्रकार के जमीन सम्बन्धी सुधारों के किये यह पहला कदम है। १९ (२) अनच्छेद के संशोधन के सम्बन्ध में आ होचना हुई थी क्योंकि कहा जाता है कि यह वाक्य स्वातन्त्र्य के अविकार को जिसकी संविधान ने सरक्षित किया है सीमित करता है। मेरी सरकार का न तो यह कभी इरादा वा और न है कि वाक्य स्वातन्त्रय को किसी प्रकार से उस वक्त तक सीमिति किया जाये जब तक वाक्य स्वातन्त्र्य उद्देडता का रूप न धारण कर ले और देश की सुरक्ता को बह सतरे में न डाले अथवा साम्प्रदायिक झगडों की प्रोत्साहन न दे। हमारी सरकार ने माम्प्रदायिक एकता को हमेशा बहुत्व दिया

है और वह हमारी राजकीय नीति का आधार है। इस सत्र में उसकी एक ऐसा विधेयक उपस्थित करने की आशा है जो हमारे काननों में से ऐसे काननों को हटा दे जो अब समयानकल नहीं हैं और जो अनावश्यक हो गये हैं। जो संशोधक कानन बरेंगे वे केवल छापासानों के कानूनों से ही नहीं वरन् हमारे दंड विघान (इंडियन पेनल कोड) और जाब्ता फौजदारी (कोड आफ किमिनल प्रोसीडिअर) की कछ दक्ताओं के साथ भी जैसीकि १२४ (ए) और १५३ (ए) है और जिनका वाक्य स्वातम्त्रय से सम्बन्ध है, सम्बन्धित होंगे ।

मेरी सरकार का विचार है कि संसद के इस सत्र में प्रथम अनुसुची के माग (ग) के राज्यों से सम्बन्ध र**खने दा**ला एक विधेयक उपस्थित करे। मिन्न मिन्न प्रकार के राज्यों में जो संविधान की दृष्टि से अन्तर है उसको दुर करने की हमारी नीति है। भाग (ग) के राज्य आपस में भी एक दुसरे से बहत विभिन्त हैं और कछ की अपनी विशेष समस्याएं भी हैं। इसलिये उन पर अलग अलग करके ही विचार किया जा सकता है।

संविधान के अनुच्छेद ३३८ के अनुसार मैं ने अनुसूचित जातियों और अनुसूचित बादिमजातियों के लिये एक पदाधिकारी नियुक्त किया है। उस पदाधिकारी ने भारत के विभिन्त भागों में जहां ये जातियां बहुत करके बसती हैं बहुत भ्रमण किया है और बहुत कीमती रिपोर्ट दी है। इन अनुसूचित जातियों और मादिमजातियों तथा दूसरे पिछड़े हुए लोगों की उन्नति हमारी सरकार और राज्यों की सरकारों के लियं विशेष स्वान रखती है।

भारत सरकार की आमदनी और व्यय का अनुपूरक विवरण आपकी मंजूरी के लिये आपके सामने रखा जायेगा।

संसद् के पिछले सत्र के बाद कुछ अध्यादेश निकालने की जरूरत पड़ी । वे नयं विधेयकों के रूप में आपके सामने रखे जायेंगे श्रीर आपसे निवेदन किया जायेगा कि उन पर आप विचार करें और इसी सत्र में पारित कर दें।

बहुत सं ऐसं विषेयक हैं जो संसद् के सामने पंदा हैं और उनमें से कुछ प्रवर सिमिति के सामने भेजे गये हैं। संसद् के इस सत्र के लियं यह सम्भव नहीं हो सकेगा कि उन सब विषयकों पर विचार कर तके पर उनमें कुछ ऐसे हैं जो जरूरी हें और इसी सत्र में पास होने चाहिये। मैं ने समाचारपत्र सम्बन्धी कानून और भाग (ग) के राज्यों के सम्बन्ध के विषयक का जिक्र किया है। एक विषयक जो कई वर्षों सं संसद् के सामने पंदा है वह हिन्दू कोड बिल है। मेरी सरकार की आशा है कि वह इसी सत्र में पास होगा। दूसरे आवस्यक विषयकों में ये हैं:

इन्डस्ट्रीज (डेबलपमेंट एन्ड कन्ट्रोल) बिल दि टेरिफ़ कमीशन बिल

दि स्टेट फाइनैन्सियल कारपोरेशन बिल १९५० और कुछ ऐसे विवेयक हैं जिनका सम्बन्ध निर्वामित लोगों के साथ हैं।

अब मैं आपसं बिदा लूंगा और चाहूंगा कि आप अपने काम में लग जायें जिसका हमारे लोगों के लिये इतना बड़ा महस्व है। मेरी प्रार्थना है कि आपका काम मित्रतापूर्ण सहयोग के साथ चले जो प्रजातन्त्र को सफलतापूर्वक चलाने के क्रिये आवश्यक है, राष्ट्र की भलाई हमेशा आंखों के सामने रहे और जितने ऊंचे सिद्धान्त राष्ट्रिपता ने हमें बताये वे आंखों से ओझल न हों। आपका विचार विनिमय सद्बुद्धि, संयम और सहिष्णुता से परिपूर्ण रहे यही मेरी ईश्वर से प्रायंना है।

The President: Members of Parliament, we are meeting here today, in the closing stages of the life of this Parliament. Within a few months, general elections will take place all over this great country in which more than 170 million voters will participate. This scale of democratic election is greater than the worid has ever witnessed before; it entails a very heavy burden on these who are responsible tor its organisation, and a heavy responsibility on all our people. I pray that this responsibility will be worthily discharged and that the elections will take place in a spirit of disciplined co-operation among our people and will result in the election of men and women of high principle, vision and integrity of purpose. The problems that the world and our country have to face are complex and difficult, and it will require all our wisdom and courage to help in their solution. In the world today, war and peace are in precarious balance, and the forces of peaceful constructive effort have to contend against the forces of disruption and destruction. It is my firm belief that only by adhering to principles, and not by seeking some temporary advantage at the cost of principles, shall we serve our country and the great causes we have at heart.

The unfortunate country of Korea, which has suffered during the past year death and destruction on a colossal scale, is the example today of what might happen to the world at large if fear, obstinacy and passion lead great nations to war. For some time past, a conference in Korea has been considering the terms for a cease-fire. I earnestly hope that success will crown the efforts of this conference and that this terrible war will cease. After this first success, other steps will have to follow to settle the problems of the Far East. That settlement can only be enduring if it brings into its scope all the countries that have vital interests in the Far East and recognises their legitimate position in the world today. Proposals have been made for the conclusion of a treaty of peace with Japan. We welcome all efforts to bring peace and

[The President] to give opportunities for self-development to Japan and her people, for whom India has the friendliest whom India has the friendliest feelings. I trust that this treaty of peace will be such that it brings relief from tension and leaves the door open for ever-growing co-operation between the nations of the East.

The most significant feature of the age we live in is the emergence of the countries of Asia. When the history of this period comes to be written, perhaps pride of place will be given to this awakening of Asia. That awakening has been and conti-nues to be troubled. It has been varied and has taken different forms in different countries, but the outstanding fact is that great changes are coming over the continent of Asia; in many cases the old order has ocen entirely upset; in others some middle stage of democratic progress has been found. Our neighbour. Nepal. with whom our relations have always been of the closest friendship, has taken a great step towards the establishment of a democratic form of government. She is having some difficulties in this period of transition, but I feel sure that these will be overcome and independent and democratic Nepal will make rapid progress.

In Western Asia there has been an emergence of the same spirit and of the same urge for political and economic progress. This has someeconomic progress. This has some-times led to trouble and tension and difficult problems have arisen. Many tragedies have occurred in this region in recent months; only some days ago His Majesty the King of Jordan was the victim of assassination.

In Iran, behind the dispute about oil, lies a great awakening. I hope that these disputes will be settled amicably so that Iran may prosper and the world may also benefit by her great resources in oil.

My Education Minister, Maulana Abul Kalam Azad, recently paid good-will visits to Turkey and Iran and carried our messages of friendship to carried our messages of triendship to them. I should like to express my gratitude to the Government and peoples of these countries for the cordial welcome that they gave him. During his visit to Turkey, he signed, in behalf of India, a cultural agreem benau or india, a cultural agreement with that country which will bromote even greater understanding and co-operation between the two countries. India has also signed treaties of peace and friendship with Iran. Indonesia and Burma. These treaties will greatly strengthen the treaties will greatly strengthen the ancient ties and long-standing friendship India has had with these countries.

I regret that the Government of the Tregret that the Government of the Union of South Africa has rejected the resolution passed by the General Assembly of the United Nations in Fourth Africa. This question does not affect India. only. It is vital and affects the future of the world, because on a right solution of it depends peace or conflict between great races. Only on the basis of equality and equal treatment of different races and peoples can there be peace in this world. The Government of the Union of South Africa, however, unfortunately contibring unhappiness and conflict in the

While our relations with neighbour countries are cordial co-operative. I deeply regret that there has been continuing friction between india and Pakistan and many major questions have remained unsolved. It has been and is our earnest desire to solve these questions by peaceful methods and to develop co-operative relations with Pakistan. Our past history and culture, our common interests and the intimate relations we had till misfortune overtook us, dictate that we should live in peace with each other. Yet circumstances beyond our control have affected these relations, and in Pakistan the cry of war against India is being raised. Because of possible dangers to our security, my Government was compelled to revise our defensive dispositions. But all such steps as my Government took were meant to ensure peace and to avoid war. are determined to avoid war, unless it is thrust upon us. I earnestly trust that the present tension between India and Pakistan will pass away and a more favourable atmosphere be created for the consideration of our problems.

Eighteen months ago, a serious situation arose in Eastern Pakistan and West Bengal and Assam, when large migrations took place. An agreelarge migrations took place. An agreement between my Prime Minister and the Prime Minister of Pakistan stopped this dangerous drift and the situation improved. I have noticed with anxiety that there has been deterioration and another exodus is taking place from Eastern Pakistan to West Bengal. This is a matter involving many millions of people who live in Eastern Pakistan and I trust that earnest and effective stems. trust that earnest and effective steps will be taken to bring about conditions to stop the exodus.

The important work of rehabilitation has made considerable progress and a very large majority of displaced 12

persons have had some provision made for them. But there are stili many who lack this provision. In so tar as displaced persons from Western Pakistan are concerned, we are justined in thinking that the problem nas come under control and will be adequately dealt with in the near luture; but fresh problems have arisen owing to the new developments in Bengal which have resulted in large numbers of migrants seeking help and succour.

The Governor of the Punjab submitted a report to me on the 17th of June this year stating that his Ministry had resigned and that he had satisfied himself that it was not possible to form a Council of Ministers and carry on the Government of the State in accordance with the provisions of the Constitution. I, accordingly, issued a proclamation on the 20th June. 1951, under Article 356, assuming to myself, as President of India, an the functions of the Government of the Punjab and all the powers exercisable by the Governor, and declaring that the powers of the Legislature of the State shall be exercisable by and under the authority of Parliament. I issued an Order directing that the Government of the State shall be carried on by His Excellency the Governor of the Excellency the Governor of the Punjab subject to my superintendence, direction and control. A resolution will be placed before this House asking for approval of this proclamation. A Bill will also be introduced for suitable and necessary delegation of the authority of Parliament as the Legislature for the Punjab.

I much regret that it should have been necessary to issue this proclamation and hope that it will not be very long before normal constitutional arrangements are re-introduced in the Puniab.

The Planning Commission appointed by my Government last year has recently concluded the first stage of its work and presented an outline of a Five-Year Plan. This will be placed before you for your consideration. The Plan is based on a careful assessment of the resources available for development and has been evolved in development and has been evolved in consultation with the Central and State Governments as well as with representatives of Industries and Labour and of leading organisations engaged in different fields. These recommendations are all present recommendations are at present tentative and the Commission hopes to finalise them after Parliament has expressed its views in regard to the Plan, and suggestions have been received from the Central Ministries

and State Governments as well as from otners.

in the multitude of problems that face us, nothing is more important than for us to plan for our economic progress, so that a better life may come to millions of our people who nave suitered hardship for genera-tions. Inevitably, the Plan gives primary importance to agricultural production which is the very basis of our existence. Next in importance come the great mutti-purpose river valley development schemes and certain basic industries which are essential for a nation's growth. It is mese projects that give us hope for the future. The Plan also emphasises ine importance of cottage and small scale industries, with a view to adding to production, giving employment and raising the standards of life in the villages. I trust that when this Flan has been finalised, it will become the passs for national activity in all its various forms and will enlist the widest association and co-operation of the people. Enective steps will have to be taken to implement it with speed and efficiency. Meanwhile, I nope that our present development schemes will be proceeded with, keeping in mind the proposals made in the draft Five-Year Flan. In order to review the working of the Plan from time to time and to promote economic accounts policies. common economic policies in all vital spineres, my Government propose snortly to constitute a National Devepropose lopment Council which will include the Prime Minister of India and the Unief Ministers of States.

The food situation in the country has been a matter of the gravest concern to my Government and, for many months, the threat of famine hovered over large areas of the country, more especially over Bihar. I am glad to say that there has been I am glad to say that there has been appreciable improvement and that threat has receded into the background. But dangers remain and constant and co-operative ettor. Is needed to overcome them. I should like to express my gratitude to the recoder patients who came forward. nke to express my gratitude to the friendly nations who came forward with help in ships and foodgrains. In particular, I should like to express my gratitude to the United States of America for the loan of two million tons of foodgrains.

Though enough foodgrains have come to us to meet our present needs, another difficulty faces the people in the affected areas. Owing to various calamities and long continued drought in some parts of the country, the purchasing power of certain classes of the community in those areas has

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diminished considerably and, even wnen 1000 is available, many have not the capacity to buy it. It has, therefore, become necessary to increase this purchasing power by public works, and also to neip those in the greatest need by free distribution of foodgrains.

Our people have suffered considerably from the shortage in the supply of cloth and yarn. Last year production was relatively low and mere was also the need to maintain exports at a level high enough to paiance our imports. This year our eotton harvest has been better, and we are also doing our utmost to secure cotton from abroad. Certain restrictions have been placed on textile mills in regard to export, which has been strictly limited, and stress has been laid on the manufacture of anotis and saris which have been specially in short supply. There has peen aiready a marked improvement in this matter of cloth and yarn, and it is noped that this improvement will continue ouring the next few months.

It is important for us to help in every way the handloom industry in India which is of considerable India wnich is of considerable dimensions and gives employment to a very large number of people. This depends chiefly on the supply of yarn and efforts are being made to increase this supply progressively.

The rise in prices in recent months. as judged from the wholesale price index, has been the cause of anxious concern to my Government. This rise has been due partly to decontrol of jute but largely to developments in the international situation, over which we have no control, following the outbreak of hostilities in Korea. My Government's policy throughout this anxious period has been to hold prices as far as possible. The main item in the cost of living for the bulk of the population is food. An increase in the price of foodgrains could not be wholly avoided owing to insufficient be wholly avoided owing to insufficient production at home, which necessitated import from abroad at higher prices. The landed cost of these foodgrains was made even higher by the steep rise in freight rates. My Government have, however, endeavoured to keep down the increase to the minimum by more than doubling the food subsidy to the States from Rs. 22:3 crores to Rs. 46:73 crores, and by modifying the basis of the subsidy so as to give increased relief to industrial towns to increased relief to industrial towns to keep down the cost of industrial products. The policy of my Govern-ment to hold prices of essential commodities, which affect the cost of

living of the common man, maximum extent possible within the available resources, will be continued.

A re-assuring feature in the economic position of the country is that the level of industrial production nas been well maintained in recent months. Schemes for expanding food production are progressing well, while the production of jute and cotton is also expected to increase in the coming season. Unless there are unforeseen developments, we can confidently look forward to an all-round improvement in our economic situation.

One such development, which is certain to retard this improvement, is the threatened strike on Railways, if it takes place. My Government is rully conscious of the difficulties experienced by railwaymen as well as other workers and by the public generally because of the rise in prices. Government has sought, to the best of its ability, to mitigate these difficulties of low-paid employees, and my Government is always prepared for friendly consultations industrial or other workers with a view to removing their difficulties within available resources and with due regard to the various factors of our national economy. It is my earnest hope and the hope of my Government that railway workers will give up the idea of a strike and that nothing will be done to dislocate. nothing will be done to dislocate railway transport whose efficient functioning is essential to the ade quate distribution of foodgrains in the present difficult and troubled situation. Any such dislocation will also inevitably check the movement of the wheels of industry and production, and will worsen the very position which the railway workers desire to improve. My Government is resolved to prevent any such dislocation.

There have been frequent demands for an increase in dearness allowance to compensate for the rise in prices. to compensate for the rise in prices. The recommendations of the Pay Commission, which are usually referred to in this connection, were made in a different context and provided a scheme for a reduction in the dearness allowance in the expectation of a fall in prices rather than for an increase. Unfortunately, prices have been continually rising since that recommendation was made since that recommendation was made and to follow the same basis for increasing the dearness allowance is obviously obviously beyond the financial resources of the country and would sources of the country and would create a dangerous spiral of inflation, which would make the benefits illusory and might lead to economic

chaos. My Government hope that the measures of taxation in this year's budget and the sale of wheat obtained from abroad, will encourage anti-inflationary tendencies and have a mitigating influence on the general level of prices.

The all-India agricultural labour enquiry undertaken by the Ministry of Labour. in a large number of selected villages, has made considerable progress. The two stages of the enouiry. namely, the general survey of villages and the general family survey have already been completed, while the third stage, an intensive family survey, is still in progress.

My Government is deeply interested in fostering and developing the study of statistics and the use of statistical methods in administration and industry. Proper statistical data are essential for any system of planning. For this purpose a Central Statistical Organization has been set up.

Coal production during 1950 reached the peak figure of 31-99 million tons. Coal supplies to Pakistan, which were suspended in December. 1949. were resumed in March. 1951, and 334.081 tons of coal and coke were supplied till May 31st. 1951. It is further proposed to supply 1.520.000 tons of coal and coke to Pakistan, during the period July 1951 to June 1952 in exchange for imports. The year 1951 promises well for coal exports. The total exports during the first 4 months of the year have been 352.090 tons, excluding despatches to Pakistan, as compared to 233.902 tons in 1950 and 297.716 tons in 1949. The overall shipping scarcity has interfered considerably with our coal export programme.

The large fertilizer factory, which has been in process of construction at Sindri, is rapidly nearing completion. A part of the factory is already working, and it is hoped that the production of ammonium sulphate will begin soon. Production at the full installed capacity of 350,000 tonsper annum is hoped to be reached about the middle of 1952. This large scale production of fertilizers will help greatly in increasing food and other crops, thus adding to the income of the agriculturists.

During the last session of Parliament certain Articles of the Constitution were amended. The amendments chiefly related to the legislation for the abolition of the Zamindari

system and to Article 19 (2) of the Constitution. My Government is anxious that the abolition of the big Zamindari system should be completed as soon as possible all over India, as this is an essential preliminary step towards further land reform. Criticism was raised about the amendment relating to Article 19 (2) because this was said to limit the freedom of expression which is guaranteed by the Constitution. It was not and is not my Government's intention to limit the freedom of expression of opinion in any way, except when freedom becomes licence and threatens the security of the State or encourages communal discord. My Government has always attached great value to communal unity which is the foundation of our State policy. It hopes to bring forward a Bill during this session which will remove those provisions from the statute book which are out-of-date and no longer necessary. Amending legislation will cover not only some laws affecting the press but also certain sections of the Indian Procedure, such as Sections 124 (A) and 153 (A), which relate to freedom of speech and expression.

My Government also hope to submit a Bill in the current session of Parliament dealing with Part C States. It is their policy to remove progressively the differences which exist in regard to constitutional development between different classes of States. Part C States differ from one another greatly and some of them have special problems to face. Their cases, therefore, have to be considered, to some extent, separately.

In accordance with Article 338 of the Constitution I appointed a Commissioner for Scheduled Castes and Scheduled Tribes in November 1950. The Commissioner has undertaken extensive tours in various parts of India where there are large numbers of these castes and tribes, and has presented valuable reports to me. The welfare of these Scheduled Castes and Tribes as well as of other backward classes, is a special concern of my Government as well as of the Governments of the States.

A supplementary statement of estimated receipts and expenditure of the Government of India will be laid before you for your approval.

After the last session of Parliament it became necessary to promulgate some Ordinances. These will be brought before you in the form of

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new Bills and you will be asked to consider and pass them during the course of this session.

There are a large number of Bills pending before Parliament, some of them having been referred to Select Committees. It may not be possible for this session of Parliament to consider all these Bills, but a number of them are important and should be of them are important and should be passed in this session. I have already referred to an amended press law and a Bill dealing with Part C States. A Bill, which has long been before Parliament for some years, is the Hindu Code Bill. My Government hope that this will be passed during this session. Among the other more important Bills are: The Industries (Development and Control) Bill: The Tariff Commission Bill; The State Financial Corporations Bill, 1950; and some Bills dealing with displaced persons.

I shall now leave you to your labours which are of vital importance to our people. I pray that they will be conducted in a spirit of friendly co-operation, which is essential for the successful functioning of democracy, keeping always in view the larger good of the nation, and the high principles that the Father of the Nation placed before us. May wisdom and tolerance of spirit guide you in your deliberations.

After the President had left the Chamber, copies of his Address in Hindi and English were, as directed by the Deputy-Speaker, distributed to the Members in the House.